

ITEM NO.7

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.1329/2021

STUDENTS ASSOCIATION AIIMS BHOPAL & ORS.

Petitioner(s)

VERSUS

ALL INDIA INSTITUTE OF MEDICAL SCIENCES & ORS.

Respondent(s)

(FOR ADMISSION and IA No.159142/2021-FOR EX-PARTE AD-INTERIM RELIEF  
and IA No.159141/2021-FOR EXEMPTION FROM FILING AFFIDAVIT)

Date : 08-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.  
Dr. Charu Mathur, AOR  
Mr. Anmol Kheta, Adv.  
Mr. Lakshay Mehta, Adv.  
Mr. Sanjay Kumar Dubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable on 10.01.2022.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master